

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CA(CAA)06(PB)/2017**

**IN THE MATTER OF:**

Nightingale Finance & Leasing Ltd.  
And  
Micro Management Ltd.

.... APPLICANT / PETITIONER  
.... RESPONDENT

**SECTION:**

**Under Section 230-232**

**Order delivered on 05.02.2018**

**Coram:**

**VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**


**PRESENTS:**

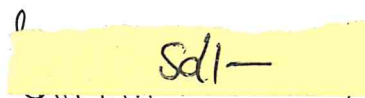
**For the APPLICANT :-**

**For the RESPONDENT :-**

**ORDER**

None appears for the Applicant / Petitioner. For the appearance of the Applicant / Petitioner, post the matter on 8<sup>th</sup> March 2018.

  
**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

  
**(VARADHARAJAN)  
MEMBER (JUDICIAL)**

**Deepak Kumar  
05.02.2018**